

F. No. J-11014/5/2023-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 30th August, 2023


ORDER

The President is pleased to extend the terms of the following 12 Deputy Solicitors General of India for various High Courts / Benches of High Courts as shown under column 'II' in the table below, for a period of three years with effect from the dates as shown against each under column 'IV' or until further orders, whichever is earlier:

Sl. No.	Name of High Court/Bench of High Court	Name of Dy. SGI (S/Shri)	Term extended w.e.f.
I	II	III	IV
1.	High Court of Bombay, (Aurangabad Bench)	AJAY GAJANAN TALHAR	17.07.2023
2.	High Court of Calcutta, (Jalpaiguri Bench)	SUDIPTO KUMAR MAZUMDAR	07.10.2023
3.	High Court of Chhattisgarh	RAMAKANT MISHRA	08.09.2023
4.	Guwahati High Court (Principal Bench)	RANJIT KUMAR DEV CHOUDHURY	07.10.2023
5.	Guwahati High Court (Itanagar Bench)	MARTO KATO	08.09.2023
6.	Karnataka High Court (Kalaburgi Bench)	SUDHIR SINGH VIJAPUR	08.09.2023
7.	High Court of MP (Gwalior Bench)	PRAVEEN KUMAR NEWASKAR	07.10.2023
8.	High Court of Meghalaya	DR. NITESH MOZIKA	08.09.2023
9.	High Court of Orissa	PRASANNA KUMAR PARHI	07.10.2023
10.	Rajasthan High Court (Principal Bench)	MUKESH RAJPUROHIT	07.10.2023
11.	High Court of Sikkim	MS. SANGITA PRADHAN	08.09.2023
12.	High Court of Tripura	BIDYUT MAJUMDAR	08.09.2023

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restriction on Dy. SGI / Panel Counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigation'.

3. Hindi version of this order will follow.


30/08/2023

(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy to:-

1. PS to MoS (IC) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS (SA).
3. PS to Attorney General of India/PS to Solicitor General of India/PS to all Addl. Solicitors Generals of India.
4. All the Dy. Solicitor General of India as per list.
5. The Registrar, for the High Court/Benches of High Courts mentioned in column II in the table above.
6. The Cash (LA) Section, w.r.t. payment of retainership fee to the above mentioned 12 Dy. SGIs with effect from the dates mentioned against each.
7. The Pay & Account Office, Department of Legal Affairs.
8. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'List of Deputy Solicitor General of India in High Courts' for the information of all concerned.
9. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.

K. Gaurav
30/08/2023

(Kumar Gaurav)
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